| 1 | 2 | 3 |
|-----|--------------|---------|
| 22. | Assam | 4.00 |
| 23. | Manipur | 5.00 |
| 24. | Meghalaya | 4.00 |
| 25. | Mizoram | 6.00 |
| 26. | Nagaland | 4.00 |
| 27. | Sikkim | 8.00 |
| 28. | Tripura | 5.00 |
| | SUB TOTAL: | 40.00 |
| | Grand Total: | 1500.00 |
| | | |

*NCPAH: National Committee on Plasticulture Applications in Horticulture.

Use of chemicals to ripen fruits and vegetables

2982. DR. JANARDHAN WAGHMARE: SHRI KANWAR DEEP SINGH:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government is aware that a large number of farmers are using certain chemicals which are banned in developing and developed countries to ripen fruits and vegetables artificially which is injurious to health;
 - (b) if so, the details thereof; and
- (c) the concrete steps taken by Government to ensure that fruits and vegetables are not ripen by those chemicals which are injurious to health?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (c) No such report has been received by this Ministry regarding use of banned chemicals for artificial ripening of fruits and vegetables.

As per Clause 2.3.5 of Chapter 2 of Food Safety and Standards (Prohibition And Restrictions on Sales) Regulations, 2011, use of carbide gas in ripening of fruits is prohibited.

Ethephon 39% SL is registered under the Insecticide Act, 1968 for post-harvest uniform ripening of fruits of mango, tomato and coffee berries.

^{**}TMNE States: Technology Mission for North Eastern States.